

(13)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/158/2016  
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya  
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Pragasadeesh  
for K. MOORTHY.

Counsel for  
Petitioner

B. Pragasadeesh

2. P. Babu Jayarajan  
for Sathyanarayana

Counsel for  
Respondent

P. Babu Jayarajan

ORDER

Representing counsel on behalf of both the parties are present and prayed time for submitting final arguments. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)